

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

29.

**IA 1583(MB)2022
IA 2971(MB)2021 IN
C.P. (IB)/3212(MB)2019**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES:

Uco Bank
Vs
Narendra Solvex Private Limited

SECTION: 7, 49(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Bilal Ali, Ld. Counsel for the Applicant/Liquidator present.
2. **IA-1583(MB)2022:** Mr. Avinash Khanolkar, Ld. Counsel for the Respondent No.1 in IA-1583(MB)2022 present. Mr. Chinmay Bhojane, Ld. Counsel for the Respondent No.4 present. Counsel for the Liquidator seeks time to file some documents in IA-1583(MB)2022. At request, two weeks time is granted.
3. **IA-2971(MB)2021:** Mr. Chinmay Bhojane, Ld. Counsel for the Respondent No.1 present. Counsel for the Respondent seek adjournment in this Application. At request, time is granted.
4. List these two applications for hearing on **10.06.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)